GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1138 ANSWERED ON:16.08.2012 . REDEVELOPMENT OF WATER BODIES Pakkirappa Shri S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is considering to redevelop the water bodies naturally built or man-made particularly in water scarce areas;
- (b) if so, the details thereof;
- (c) whether the Government has surveyed the total number of such water bodies to be redeveloped;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government has set any target for completion of those projects; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Madam.
- (b) Government had approved a State Sector Scheme for Repair, Renovation & Restoration (RRR) of Water Bodies with two components (i) with external assistance with an outlay of Rs. 1500 crore and (ii) another with domestic support with an outlay of Rs. 1250 crore for implementation during XI Plan period. Under the scheme covered by external assistance, the Government of India provides assistance to the extent of 25% and borrows necessary funds as loan from World Bank, 75% state share is to be borrowed from the World Bank by the concerned States. Under the scheme with domestic support, funding is in the ratio of 90:10 (centre:state) for Special Category States (North-eastern States, hilly states i.e. Himachal Pradesh, Jammu & Kashmir and Uttarakhand and undivided Koraput, Bolangir and Kalahandi (KBK) districts of Odisha) and drought prone / tribal areas / naxal affected areas of other States. The water bodies lying in the General Area of Non-special category States are also funded in the ratio of 25:75 (centre:state).
- (c), (d), (e) & (f) No, Madam.